

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

**LOK SABHA
UNSTARRED QUESTION No. 3889
ANSWERED ON 16.03.2026**

KSVY IN MAHARASHTRA

3889. Adv Gowaal Kagada Padavi :

Will the **MINISTER OF CULTURE** be pleased to state:

- (a) whether the Government has approved fresh funds under the Kala Sanskriti Vikas Yojana (KSVY) during the year 2025 for the development of regional art forms and cultural centres in rural districts of Maharashtra;
- (b) the details of the total number of districts in Maharashtra covered under KSVY in 2024-25 and the proposed number for 2025-26;
- (c) whether the Nandurbar Lok Sabha Constituency has been identified or is likely to be identified for a KSVY supported cultural/sports facility or artist residency centre;
- (d) the details of the criteria and process used by the Government to select backward, tribal-dominated or border districts grant allocation under KSVY; and
- (e) the details of the funds sanctioned so far under KSVY in Maharashtra in 2025 along with average disbursement per district?

ANSWER

**MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)**

(a) KSVY is a Central Sector Scheme administered by the Ministry of Culture under which financial assistance is provided directly to eligible artists, cultural groups and organizations across the country, including those in rural areas. The scheme does not provide district-wise or State Government grants for development of cultural centres. Being KSVY is a Central Sector Scheme, there is no provision for allocation of funds State/District wise. During the financial year 2025-26, ₹37500 lakhs has been allocated.

(b) Being a Central Sector Scheme, no district-wise allocation or coverage is maintained under KSVY. Thus, there is no specific number of districts to be covered under KSVY during 2025-26. However, the details of financial assistance released during the year 2024-2025 in the State of Maharashtra is at **Annexure-I**.

(c) No, Sir. The Nandurbar Lok Sabha constituency has not been specifically identified for establishment of any cultural/sports facility or artist residency centre under KSVY.

(d) Under KSVY, financial assistance is provided to individual artists, art groups, and cultural organizations based on eligibility criteria prescribed under the respective components of the scheme. The assistance is generally sanctioned based on: -

- Submission of complete applications in the prescribed format;
- Fulfilment of eligibility conditions specified under the relevant component of KSVY; and
- Recommendation by Expert Committees constituted by the Ministry of Culture.

The scheme does not follow district-based selection criteria for grant allocation. However, artists and organizations from backward, tribal and rural areas, including those in Maharashtra, are eligible to apply and receive assistance subject to fulfilling the scheme guidelines.

(e) Since KSVY is a Central Sector Scheme and financial assistance is not allocated State-wise or district-wise, details of funds sanctioned district-wise in Maharashtra during 2025 and average disbursement per district are not maintained by the Ministry of Culture. Financial assistance under various components of KSVY is released directly to eligible beneficiaries across the country, including those from Maharashtra, in accordance with the scheme guidelines. However, the details of financial assistance released during the year 2025-26 (till 12.03.2026) in the State of Maharashtra is at **Annexure-II**.

Annexure-I

Annexure referred to in reply of part (b) of the Lok Sabha Unstarred Question No.3889
answered on 16.03.2026

**Number of beneficiaries and amount released during the financial year 2024-25 in the
state of Maharashtra**

Sl. No.	Name of the Scheme	No. of Beneficiaries	Amount (₹. In lakh)
1.	Financial Assistance for Promotion of Guru Shishya Parampara (Repertory Grant)	59	333.05
2.	Financial Assistance to Cultural Organizations with National Presence	1	18.75
3.	Cultural Function and Production Grant	44	97.31
4.	Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art	14	57.45
5.	Scheme For the Award of Fellowship to Outstanding Persons in The Field of Culture	52	78.60
6.	Scheme for Scholarships to Young Artistes in Different Cultural Fields	81	24.30
7.	Tagore National Fellowship for Cultural Research	10	67.11
8.	Financial Assistance for Veteran Artists	1392	541.19
9.	Financial Assistance for Building Grants including Studio Theatres	02	25.00

Annexure-II

Annexure referred to in reply of part (e) of the Lok Sabha Unstarred Question No.3889
answered on 16.03.2026

**Number of beneficiaries and amount released during the financial year 2025-26 (till
12.03.2026) in the state of Maharashtra**

Sl. No.	Name of the Scheme	No. of Beneficiaries	Amount (₹. In lakh)
1.	Financial Assistance for Promotion of Guru Shishya Parampara (Repertory Grant)	65	525.76
2.	Cultural Function and Production Grant	21	54.39
3.	Financial Assistance for the Development of Buddhist/ Tibetan Culture & Art	09	29.04
4.	Financial Assistance for Building Grants including Studio Theatres	01	14.06
5.	Allied Cultural Activities	01	49.50
6.	Scheme For the Award of Fellowship to Outstanding Persons in The Field of Culture	72	74.40
7.	Scheme for Scholarships to Young Artistes in Different Cultural Fields	138	42.00
8.	Tagore National Fellowship for Cultural Research	03	18.00
9.	Financial Assistance for Veteran Artists	1354	509.14
